

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 365 OF 2018 &
IA NOS. 1627 OF 2018

Dated: 10th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lalitpur Power Generation Company Limited

.... **Appellant(s)**

Vs.

Uttar Pradesh Electricity Regulator Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Mr. Upendra Prasad
Mr. Sanjeev Kumar Singh
Mr. Brij Mohan

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived V.
Mr. Rajiv Srivastava for UPPCL/R-2

ORDER

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondents are permitted to file their comprehensive written submissions on or before 15.04.2019 after duly serving copy on the other side.

Judgment is reserved.

(S.D. Dubey)
Technical Member
pr/ss

(Justice N.K. Patil)
Judicial Member